

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

107. I.A. 2074/2020
I.A. 2489/2021
IN
C.P.(IB)-2956(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **26.04.2024**

NAME OF THE PARTIES: Cosmos Co-Operative Bank Limited.

V/s.

New Phaltan Sugar Works & Office of
The Sugar Commissioner Ltd

Appearance:

Adv. Rohit Gupta a/w Adv. Grishma for the Applicant in I.A. 2074/2020, I.A.
2489/2021, Adv. Abhishek Khare for the Respondent in I.A. 2489/2021, Adv.
Mrunmayi R. Khambete for Respondent in I.A. 2074/2020

SECTION 7 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

I.A. 2074/2020

Written submissions have been filed by the parties. **Order is reserved.**

I.A. 2489/2021

Heard the submissions of counsel for the parties.

Parties are directed to file written submissions within a week. List on
20.06.2024 for filing written submission.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)